NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 872/(MAH)/2017 CA No.

Present: SHRI M.K. SHRAWAT MEMBER (J)

CORAM:

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Honest Security Services V/s. Sapphire Land Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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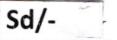
ORDER TCP 872/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives and Senior Counsel from the side of the Respondent appeared.
- 2. By consent of both the sides, the matter is adjourned to **05.09.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) Date : 24.08.2017



M.K. SHRAWAT Member (Judicial)

(not 1.100)